

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1374

ANSWERED ON:05.03.2013

LEFT WING EXTREMISM

Banerjee Shri Ambica;Bhujbal Shri Sameer ;Botcha Lakshmi Smt. Jhansi;Gaddigoudar Shri P.C.;Krishnaswamy Shri M.;Rama Devi Smt. ;Ramasubbu Shri S.;Ramkishun Shri ;Satpathy Shri Tathagata;Sayeed Muhammed Hamdulla A. B. ;Shetkar Shri Suresh Kumar;Singh Dr. Raghuvansh Prasad;Singh Shri Ganesh;Singh Shri Ratan;Sugavanam Shri E.G.;Vijayan Shri A.K.S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to declare more districts under Left Wing Extremism (LWE) affected districts in the country;
- (b) if so, the details thereof along with names of districts affected by LWE as on date, State- wise;
- (c) whether cases of collection of levy by coercive means or extortion by naxalites are rampant in the country;
- (d) if so, the details of such cases reported during each of the last three years and the current year, State-wise; and
- (e) the measures taken by the Government to check the collection of levies/extortion by naxalites?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b) A total number of 106 districts in 9 States of the country are covered under the Security Related Expenditure (SRE) Scheme for the purpose of reimbursement of expenditure incurred by the State Governments on counter-Left Wing Extremism (LWE) measures. The list of 106 districts covered under the SRE Scheme is annexed. These 106 districts constitute a mix of severely LWE affected, moderately LWE affected and slightly LWE affected districts. At present, there is no proposal to include more districts under the Scheme.

(c) to (e) The Left Wing Extremists raise money in the affected areas from a variety of sources which, inter-alia, include extortion from contractors, businessmen, industries, government servants etc; confiscation of properties of the rich or land owners; looting of public/private banks etc. However, many cases of extortion are not reported for fear of violent reprisal from the LWE groups.

'Police' and 'Public Order' being State subjects, the law and order related matters including action with respect to LWE activities in the State are directly dealt with by the State Governments concerned. Cases related to extortion of money by the Left Wing Extremists are registered, investigated and prosecuted by the State Governments. The Central Government closely monitors the situation and supplements the effort of the State Governments in dealing with Left Wing Extremism. The Government of India has referred some offenses committed by Left Wing Extremists for investigation by the National Investigation Agency (NIA).